

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO.1126  
TO BE ANSWERED ON 2<sup>nd</sup> MARCH, 2016**

**AUCTION OF SPECTRUM**

1126. SHRI P.C. MOHAN:  
SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has framed any terms and conditions for the allocation and auction of 4G spectrum;
- (b) if so, the details thereof along with the names of the companies which have been given licences by the Government to provide 4G services;
- (c) whether the service of 4G network is satisfactory in the country; and
- (d) if so, the details thereof and the number of towers installed by the public and private telecom-operators, State-wise?

**ANSWER**

**THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)**

- (a) The TRAI recommendations on 'Valuation and Reserve Price of spectrum in 700, 800, 900, 1800, 2100, 2300 and 2500 MHz bands' has been received on 27.01.2016 and the same is under examination within the department.
- (b) The name of the companies, which have been given license for providing telecom services including 4G services is at **Annexure-I**.
- (c) 4G services are being rolled out in the country and the service provider have not reported any poor / deficiency in service for their data services, in terms of the benchmarks laid down by Telecom Regulatory Authority of India (TRAI) for various Quality of Service parameters for Wireless data services through the Quality of Service for data services Regulations, 2012. As regards customer service parameters, common for 2G, 3G and 4G services, as per the performance monitoring reports submitted by service providers for the quarter ending December 2015, non-compliance with benchmarks is mostly observed in respect of the parameters (1) %age of calls answered by the operators (voice to voice) within 90 seconds (benchmark >95%), (2) Time taken for refund of deposits after closures (benchmark 100% within 60 days), (3) metering & billing credibility – prepaid customers (benchmark ≤0.1%).
- (d) Information is being collected and will be laid on the table of the house.

**Contd.....2/-**

- (1). Bharti Airtel Limited
- (2). Bharti Hexacom Limited
- (3). Vodafone Mobile Services Limited
- (4). Aircel Limited
- (5). Idea Cellular Limited
- (6). Aditya Birla Telecom Limited
- (7). Reliance Jio Infocom Limited
- (8). Reliance Communication Limited
- (9). Reliance Telecom limited
- (10). Sistema Shyam Teleservices Ltd.
- (11). Tata Teleservices Limited
- (12). Tata Teleservices(Maharashtra) Limited
- (13). Quadrant Televentures Limited
- (14). Dishnet Wireless Limited
- (15). Bharat Sanchar Nigam Limited
- (16). Telenor (india) Communications Private Limited
- (17). Tikona Digital Networks Private Limited
- (18). Videocon Telecommunications Ltd.
- (19). Mahanagar Telephone Nigam limited
- (20). Augere (Mauritius) Limited

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